

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
STARRED QUESTION NO.†*98**

**TO BE ANSWERED ON THE 22ND NOVEMBER, 2016/AGRAHAYANA 1, 1938
(SAKA)**

CRIME AGAINST CHILDREN

†*98. SHRIMATI NEELAM SONKER:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether various crimes including crime against children are being reported in the country;

(b) if so, the total number of such cases reported, offenders arrested/convicted, cases solved/unsolved and the steps taken to solve these cases during the last three years and the current year, crime and State-wise;

(c) the corrective steps taken in this regard along with the profile of the persons involved in such types of crimes;

(d) whether the Government proposes to launch awareness programme and employment oriented schemes to check the criminal tendencies of younger generation and if so, the details thereof; and

(e) the concrete steps being taken to curb such cases along with the advisories/ guidelines issued to the States and Police Departments in this regard?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO THE LOK SABHA STARRED QUESTION NO.*98 FOR 22.11.2016.

(a) & (b): As per information maintained by the National Crime Records Bureau (NCRB), a total of 26,47,722, 29,49,400 and 26,47,722 cases were reported under various cognizable crimes under IPC during 2013, 2014 and 2015 respectively. Similarly, a total of 39,92,656, 43,77,630 and 43,76,699 cognizable cases were registered under Special and Local Laws (SLL) during 2013, 2014 and 2015 respectively. Furthermore, a total of 58,224, 89,423 and 94,172 cases were reported under Crime against Children (both under Indian Penal Code (IPC) and Special & Local Laws (SLL)) during 2013, 2014 and 2015 respectively. Crime head-wise & State/UT-wise cases reported, cases chargesheeted (cases solved), chargesheeting rate, cases not chargesheeted but final report submitted (cases unsolved), cases convicted, persons arrested, persons chargesheeted and persons convicted under various crime heads of IPC, SLL and crime against children during 2013 - 2015 are enclosed at Annexure-I and I-B, Annexure-II and II-B and Annexure-III and III-B.

(c): NCRB doesn't maintain data on profile of the persons involved in such types of crime.

(d) & (e): As per the seventh schedule to the Constitution of India `Police` and `Public Order` are State subjects and, as such, the primary responsibility of prevention, detection, registration, investigation and prosecution of crime, lies with the State Governments/ Union Territory Administrations. Ministry of Home Affairs has issued advisories dated 14th July, 2010 regarding “Crime against children” and dated 25th June, 2013 regarding “Hon’ble Supreme Court’s direction to file FIR in case of Missing Children” which are also available on www.mha.nic.in.

Crime head wise Cases Reported (CR), Cases Chargesheeted (CS), Cases in which chargesheet not submitted but final report submitted as true (cases unsolved)(CSR), Cases Convicted (CV), Persons Arrested (PAR), Persons Charge-sheeted (PCS) and Persons Convicted (PCV) under various cognizable crimes under Indian Penal Code (IPC) during 2013-2015

SL	Crime Head	2013							2014							2015						
		CR	CS	CSR	CV	PAR	PCS	PCV	CR	CS	CSR	CV	PAR	PCS	PCV	CR	CS	CSR	CV	PAR	PCS	PCV
1	Murder	33201	27040	4013	7768	64813	60212	15647	33981	28447	3594	7628	69320	59716	15708	32127	28632	4575	7763	62159	58040	16081
2	Attempt to commit Murder	35417	30265	2968	5050	78877	73876	12866	41791	33978	2501	5338	86153	75425	12584	46471	39996	2646	5612	93937	84554	12609
3	Culpable Homicide not amounting to Murder	3380	2872	347	800	6518	5624	1629	3332	2912	320	712	7135	6116	1408	3176	2682	340	793	6486	5495	1466
4	Attempt to commit Culpable Homicide*	-	-	-	-	-	-	-	4358	3129	95	230	7226	5988	389	6118	4956	215	355	9895	8276	691
5	Rape	33707	28755	1375	5101	42115	37856	6892	36735	30840	1423	4944	48193	41914	6637	34651	30001	1231	5514	42036	39494	7185
6	Attempt to commit Rape*	-	-	-	-	-	-	-	4234	2781	177	149	4465	3144	213	4437	3174	289	205	4338	3892	247
7	Kidnapping & Abduction	65461	28787	14609	3403	69811	51341	6254	77237	33540	13795	3646	82487	56162	6574	82999	34805	16412	4175	73557	54614	7285
8	Dacoity	4539	3105	797	515	21452	16004	2279	4395	3589	927	536	18418	17400	2262	3972	3479	906	478	16487	16019	2062
9	Making Preparation and Assembly for committing Dacoity	3159	2958	77	354	13367	12934	1336	2834	2856	32	242	12644	11855	964	3163	3232	31	223	15185	14196	967
10	Robbery	31927	18693	8994	3333	41190	37561	6796	38071	21690	10116	3504	51312	43001	6648	36188	21764	12067	3557	46899	42921	7317
11	Criminal Trespass / Burglary	104401	40698	54832	9521	73260	65845	14493	114646	41792	56128	10648	90503	73427	16003	114123	42635	58890	10539	79379	70631	15461
12	Theft	372622	123511	217879	34161	210304	186821	45114	440915	133756	241999	34080	259441	203279	47196	467833	132842	295445	29811	222556	196033	40916
13	Unlawful Assembly*	-	-	-	-	-	-	-	9870	7064	466	944	46683	34482	3684	10876	7056	1359	771	69475	39631	3441
14	Riots	72126	60420	6415	7815	366198	336825	39249	66042	56924	5299	6220	308544	284733	33445	65255	53367	4651	5647	294289	263070	34300
15	Criminal Breach of Trust	19627	11681	4581	1755	24668	19509	2695	19982	11239	4210	1590	27360	19623	2473	19218	11581	4285	1641	24524	19070	2681
16	Cheating	107330	48737	21120	6004	110619	83556	10136	109354	48180	20485	5269	120788	84156	9676	115405	53188	23400	5758	112916	91067	10975
17	Forgery*	-	-	-	-	-	-	-	11245	3624	841	469	9196	6440	845	13846	5326	1477	819	14138	9706	1355
18	Counterfeiting	2349	1313	834	272	2456	2209	470	1979	1062	748	220	2558	2301	375	1701	1081	607	198	2089	2218	371
19	Arson	9357	5410	3022	713	11699	10351	1351	9289	5599	3034	781	14516	10743	1323	9710	5684	2872	640	10661	9672	1176
20	Grievous Hurt	334669	297866	17336	56031	552008	532392	106982	105201	96703	8183	19525	188916	179162	41131	92996	80135	10325	18422	146236	138740	39378
21	Dowry Deaths	8083	7013	451	1708	23864	19882	4182	8455	7653	479	1672	23587	19470	4058	7634	7150	477	1792	19973	16996	4624
22	Assault on women with intent to outrage her Modesty	70739	58256	2543	7073	87229	79286	9381	82235	66462	3453	8422	104243	92615	11218	82422	66887	4252	8408	101571	90897	11342
23	Insult to the Modesty of Women	12589	10946	441	2112	14739	14020	2778	9735	8144	369	1212	11017	10074	1463	8685	7019	476	870	9870	9260	1108
24	Cruelty by Husband or his Relatives	118866	93386	7808	7258	222091	195283	17542	122877	97081	8335	6425	225648	196786	16360	113403	90971	9926	6559	187067	171605	16857
25	Importation of Girls from Foreign Country	31	26	44	5	58	60	10	13	20	5	6	42	31	12	6	9	3	4	10	11	4
26	Causing Death by Negligence	111517	81308	22801	14147	90904	87576	14763	128771	100241	22349	18157	122011	112184	19220	134384	103911	24017	17813	116759	112829	19048
27	Offences against State*	-	-	-	-	-	-	-	176	82	22	2	224	113	2	147	59	36	5	238	82	5
28	Offences promoting enmity between different groups*	-	-	-	-	-	-	-	336	103	68	4	648	281	6	424	259	61	9	941	892	11
29	Extortion*	-	-	-	-	-	-	-	8192	4465	1004	306	9772	6753	409	10636	6568	1417	581	13472	10178	760
30	Disclosure of Identity of Victims*	-	-	-	-	-	-	-	4	2	0	0	2	8	0	0	0	1	0	0	0	0
31	Incidence of Rash Driving*	-	-	-	-	-	-	-	409899	351213	22002	192191	394004	368485	196942	451069	400047	27347	236968	426435	416725	245935
32	Human Trafficking*	-	-	-	-	-	-	-	720	360	28	10	1335	770	17	1021	631	100	43	1746	1497	69
33	Unnatural Offences*	-	-	-	-	-	-	-	1148	879	31	100	1279	1043	103	1347	1006	55	175	1491	1267	207
34	Other IPC Crimes	1092625	916530	97100	343227	1395337	1316100	438523	943511	791130	77887	269962	1441142	1317151	399034	973957	806583	81702	245172	1409781	1299583	363079
35	Total Cognizable IPC Crimes	2647722	1899576	490387	518126	3523577	3245123	761368	2851563	1997540	510405	605144	3790812	3344831	858382	2949400	2056716	591893	621320	3636596	3299161	869013

Source: Crime in India

Disposal of cases/persons by police and courts during the year may also includes pending cases/persons of previous year

Note: * data started collection since 2014 only.

State/UT wise Cases Reported (CR), Cases Chargesheeted (CS), Cases in which chargesheet not submitted but final report submitted as true (cases unsolved)(CSR), Cases Convicted (CV), Persons Arrested (PAR), Persons Charge-sheeted (PCS) and Persons Convicted (PCV) under various cognizable crimes under Indian Penal Code (IPC) during 2013-2015

SL	State/UT	2013							2014							2015						
		CR	CS	CSR	CV	PAR	PCS	PCV	CR	CS	CSR	CV	PAR	PCS	PCV	CR	CS	CSR	CV	PAR	PCS	PCV
1	Andhra Pradesh	218015	159540	18646	34211	281437	261584	53548	114604	89858	7940	17860	166211	149862	23717	110693	91857	8145	21847	147709	140180	26613
2	Arunachal Pradesh	2776	1417	715	160	2981	1631	168	2843	1584	771	76	3162	2473	111	2968	1973	1572	49	3343	2662	52
3	Assam	87186	40229	35255	2512	83475	45042	3219	94337	43322	43322	2845	147268	51751	3394	103616	48612	54748	3483	114391	54216	3902
4	Bihar	167455	123530	36645	9433	285851	277204	20344	177595	111020	29877	4859	259154	202396	10530	176973	109158	25842	5354	236546	179729	9141
5	Chhattisgarh	56870	46356	9713	15510	75622	74884	25254	58200	48509	8177	20718	75370	76657	27714	56692	44477	7830	21326	79429	80551	26995
6	Goa	4312	1949	1360	361	3653	2841	505	4466	2509	1783	289	4057	3609	374	3074	2619	1606	288	3525	3816	368
7	Gujarat	157435	135346	19538	32020	214048	213638	38062	131385	112932	17484	31354	180946	183920	35454	126935	105833	16728	23367	174512	173571	26869
8	Haryana	72098	45500	25100	13678	73601	76766	20536	79947	44398	23515	11820	77368	73826	17492	84466	44175	25510	11508	74121	69950	17365
9	Himachal Pradesh	13750	11063	2224	1348	18095	19371	1856	14160	11017	1698	1811	19355	18835	2600	14007	11275	1536	1934	18839	18726	2775
10	Jammu & Kashmir	25390	18622	2760	6002	39791	39708	7530	23848	17314	2766	5082	36612	35726	6075	23583	18973	3317	5288	39632	38692	6586
11	Jharkhand	48208	29861	13695	6709	54730	49327	10973	45335	34794	11279	5781	58570	61200	7875	45050	27175	12461	4647	36790	38147	7019
12	Karnataka	136689	100415	22680	31700	166081	162087	31837	137338	102889	19155	32241	205379	178137	37022	138847	97631	20155	28306	164785	159094	31020
13	Kerala	176334	164468	7627	67749	225446	223284	74703	206789	192688	6550	108011	249069	245105	117357	257074	244145	5513	157102	289780	285207	167798
14	Madhya Pradesh	227453	188777	33119	58040	344326	344438	109643	272423	226091	15653	76016	399382	397931	132649	268614	223867	15961	74088	398757	401153	125167
15	Maharashtra	234385	152883	58120	14487	345516	324763	20720	249834	162992	66324	20284	338308	315749	27034	275414	174492	66539	36450	342519	310696	46491
16	Manipur	3178	143	2175	30	1409	150	38	3641	294	2663	29	1744	296	31	3847	460	2946	33	1219	475	47
17	Meghalaya	3259	1517	1051	118	3152	1797	152	3679	1944	1524	197	3316	2326	224	4079	1892	1402	354	3418	2235	391
18	Mizoram	1709	1538	170	1046	1898	1671	1222	2140	2095	263	2007	2404	2487	2211	2228	2056	203	1821	2278	2324	2018
19	Nagaland	1216	649	299	715	1070	637	456	1157	766	408	602	1140	923	598	1302	762	420	530	1912	1616	686
20	Odisha	71718	57488	9098	2983	101281	101997	4756	74569	57721	7912	6874	106903	101693	8858	83360	69197	9103	3692	101639	96292	6070
21	Punjab	36667	24455	7475	8909	45979	37472	14299	37162	22313	3917	8874	46638	36914	14277	37983	23457	4680	8543	44669	41116	14978
22	Rajasthan	196224	97293	32345	43872	182992	181847	77891	210418	107406	31902	48208	207601	202874	93365	198080	99640	31238	46398	185157	191399	84454
23	Sikkim	851	666	300	567	1097	1074	635	1065	763	245	311	2063	1744	316	766	397	185	93	798	659	105
24	Tamil Nadu	203579	172029	22363	98376	245879	237572	117263	193200	168666	22666	117651	261812	244531	144403	187558	159284	24122	74988	269663	238494	92670
25	Telangana	-	-	-	-	-	-	-	106830	81744	14832	21445	145550	127393	25203	106282	87171	16033	19237	117319	127681	26839
26	Tripura	6210	4982	1321	637	8969	7399	746	5499	4229	572	468	6601	9111	575	4692	3289	450	544	4544	4215	854
27	Uttar Pradesh	226445	138462	66800	44017	467679	331475	90418	240475	146818	80709	38754	481178	357349	89464	241920	147631	79368	48958	500365	379200	114709
28	Uttarakhand	9546	6157	2393	4174	9732	9630	6967	9156	5504	2187	2614	11450	10858	4254	10248	5411	2698	3937	8664	8331	5829
29	West Bengal	169535	138425	30953	4512	175734	164240	6076	185672	152001	27519	4331	219526	193425	7126	179501	160214	29047	4918	190587	183735	5904
	TOTAL STATE(S)	2558493	1863760	463940	503876	3461524	3193529	739817	2687767	1954181	453613	591412	3718137	3289101	840303	2749852	2007123	469358	609083	3556910	3234162	853715
30	A & N Islands	612	762	208	233	720	886	361	746	582	121	608	851	714	767	862	566	97	125	814	751	140
31	Chandigarh	4077	2179	1073	1175	3864	3301	1740	3221	1841	1028	894	2913	2833	1365	3248	1997	1184	1369	3817	3451	2045
32	D&N Haveli	314	253	110	11	525	551	22	277	209	53	12	406	400	17	269	174	40	11	400	362	13
33	Daman & Diu	246	140	60	0	337	276	0	233	132	61	41	343	225	26	302	165	71	8	383	305	12
34	Delhi UT	80184	29014	24547	11214	51628	40905	17208	155654	37541	55235	11366	63786	47613	14596	191377	44079	120818	9828	70023	56519	12143
35	Lakshadweep	40	41	15	4	30	147	8	81	24	0	41	51	91	84	50	36	0	30	29	48	74
36	Puducherry	3756	3427	434	1613	4949	5528	2212	3584	3030	294	770	4325	3854	1224	3440	2576	325	866	4220	3563	871
	TOTAL UT(S)	89229	35816	26447	14250	62053	51594	21551	163796	43359	56792	13732	72675	55730	18079	199548	49593	122535	12237	79686	64999	15298
	TOTAL (ALL INDIA)	2647722	1899576	490387	518126	3523577	3245123	761368	2851563	1997540	510405	605144	3790812	3344831	858382	2949400	2056716	591893	621320	3636596	3299161	869013

Source : Crime in India Disposal of cases/persons by police and courts during the year may also includes pending cases/persons of previous year

Crime head wise Cases Reported (CR), Cases Chargesheeted (CS), Cases in which chargesheet not submitted but final report submitted as true (cases unsolved)(CSR), Cases Convicted (CV), Persons Arrested (PAR), Persons Charge-sheeted (PCS) and Persons Convicted (PCV) under various cognizable crimes under Special & Local Laws (SLL) during 2013-2015

SL	Crime Head	2013							2014							2015						
		CR	CS	CSR	CV	PAR	PCS	PCV	CR	CS	CSR	CV	PAR	PCS	PCV	CR	CS	CSR	CV	PAR	PCS	PCV
1	Arms Act, 1959	54362	52612	631	30658	58977	58277	31921	55255	54174	568	29834	62670	60274	30734	53300	52784	784	29054	57980	56658	29975
2	Narcotic Drugs & Psychotropic Substances Act, 1985	34668	29665	418	15261	44008	38650	18948	46923	39016	373	19414	56109	47701	22893	50796	50888	615	26554	59625	60650	29679
3	Gambling Act, 1867	131634	130077	49	102288	367688	363571	264933	125494	124992	82	96878	365556	359815	263127	130134	127383	91	92423	380486	365814	248660
4	Excise Act, 1944	175744	168584	3723	126532	186065	180552	130358	186012	170682	1671	124394	198816	189699	131806	206069	192484	2818	124426	218945	209603	131429
5	Prohibition Act	420113	418437	4365	215518	440419	444758	230092	467111	462572	2898	230466	500205	500735	244088	500757	480451	8151	223237	527635	514893	233613
6	Explosives and Explosive Substances Act	3875	3289	320	1971	5045	5173	2300	3843	3471	323	1641	5286	4749	1996	4368	3997	350	2146	5131	5174	2517
7	Immoral Traffic (Prevention) Act, 1956	2579	2446	27	673	7602	7096	1636	2617	2706	33	979	7327	6949	2256	2641	2456	36	730	7332	7601	1990
8	Indian Railways Act, 1989	166	50	71	200	111	136	615	287	204	74	1354	260	246	1390	346	253	83	185	1013	284	196
9	Registration of Foreigners Act, 1939	2133	2093	33	1048	1956	2523	1447	499	489	12	788	875	782	974	74	365	28	140	105	406	282
10	Protection of Civil Rights Act, 1955	87	59	8	9	139	149	21	115	92	1	4	180	169	7	117	82	2	3	133	121	3
11	Passport Act, 1967	933	719	52	332	1821	1804	643	667	599	78	519	1318	974	1184	703	514	35	218	926	801	322
12	Essential Commodities Act, 1955	5143	4837	311	1452	7820	7743	1956	5418	4982	236	992	8161	7561	1476	4501	4505	182	977	6391	6668	1359
13	Antiquities & Art Treasures Act, 1972	34	21	3	2	91	49	3	40	51	0	1	91	114	1	37	34	3	4	78	76	10
14	Dowry Prohibition Act, 1961	10709	8352	553	620	22151	18987	1322	10050	9007	983	472	21548	18516	997	9894	7162	1015	595	22068	15517	1831
15	Indecent Representation of Women (Prohibition) Act, 1986	362	351	2	280	396	392	300	47	54	7	79	68	96	84	40	32	4	44	76	62	57
16	Copyright Act, 1957	6087	5575	144	2515	7145	7045	2753	5236	4913	142	3102	6979	6336	3465	5241	5229	72	2533	6502	6406	2786
17	Protection of Children from Sexual Offences Act	0	0	0	0	0	0	0	0	0	0	0	0	0	0	14913	12980	397	858	18651	16324	1072
18	SC/ST (Prevention of Atrocities) Act, 1989)	15365	10909	1532	1042	26880	24278	2249	10009	9045	873	907	19714	18820	1927	6837	5359	502	1032	13185	12760	2039
19	Forest Act, 1927	20407	19464	275	18128	7956	7603	4491	4901	4487	195	2893	7038	6711	4046	3968	3541	200	2227	6344	5203	3227
20	Prohibition of Child Marriage Act, 2006	222	176	9	5	662	552	18	280	220	9	15	718	612	49	293	240	28	15	704	656	53
21	Protection of Women from Domestic Violence Act, 2005*	-	-	-	-	-	-	-	426	312	9	9	693	639	13	461	418	9	22	540	482	27
22	Information Technology Act, 2000*	-	-	-	-	-	-	-	7201	1451	1319	52	4246	1931	65	8045	2396	3006	193	5102	3502	250
23	*Official Secrets Act, 1923	-	-	-	-	-	-	-	11	1	0	4	13	1	4	9	11	0	4	12	15	4
24	Electricity Act, 2003*	-	-	-	-	-	-	-	64034	31138	32773	5242	49120	33302	5353	97591	46112	41518	17248	76621	48945	17997
25	Wildlife Protection Act, 1972*	-	-	-	-	-	-	-	770	523	68	72	1349	1119	131	829	661	70	139	1263	1092	203
26	Bonded Labour System (Abolition) Act, 1976*	-	-	-	-	-	-	-	70	37	2	5	113	84	6	92	65	6	1	109	93	4
27	Environmental (Protection) Act, 1986*	-	-	-	-	-	-	-	101	65	3	11	134	113	12	299	274	24	8	329	309	9
28	Air (Prevention & Control of Pollution) Act, 1981*	-	-	-	-	-	-	-	48	29	4	3	125	89	3	50	23	0	3	85	43	3
29	Water (Prevention & Control of Pollution) Act, 1974(as amended in 1988)*	-	-	-	-	-	-	-	15	6	0	0	38	27	0	10	6	0	1	13	12	14
30	National Security Act, 1980*	-	-	-	-	-	-	-	336	334	0	105	339	337	106	412	406	0	200	408	406	203
31	Unlawful Activities (Prevention) Act, 1967*	-	-	-	-	-	-	-	976	106	169	9	2181	1173	18	897	121	277	11	1128	188	23
32	Young Persons (Harmful Publications) Act, 1956*	-	-	-	-	-	-	-	11	7	0	1	13	7	1	0	0	0	1	0	0	1
33	Railway Property (Unlawful Possession) Act, 1966*	-	-	-	-	-	-	-	2	0	1	0	1	0	0	7	2	3	0	4	3	0
34	Prevention of Damage to Public Property Act, 1984*	-	-	-	-	-	-	-	4220	2617	416	192	6005	4357	385	4941	3675	603	320	7515	6166	674
35	Transplantation of Human Organs Act, 1994*	-	-	-	-	-	-	-	2	1	0	0	0	1	0	15	13	0	0	14	11	0

Crime head wise Cases Reported (CR), Cases Chargesheeted (CS), Cases in which chargesheet not submitted but final report submitted as true (cases unsolved)(CSR), Cases Convicted (CV), Persons Arrested (PAR), Persons Charge-sheeted (PCS) and Persons Convicted (PCV) under various cognizable crimes under Special & Local Laws (SLL) during 2013-2015

SL	Crime Head	2013							2014							2015						
		CR	CS	CSR	CV	PAR	PCS	PCV	CR	CS	CSR	CV	PAR	PCS	PCV	CR	CS	CSR	CV	PAR	PCS	PCV
36	Trade Marks Act, 1999*	-	-	-	-	-	-	-	119	60	27	2	130	126	3	186	156	16	2	212	198	4
37	Prevention of Insults to National Honour Act, 1971*	-	-	-	-	-	-	-	77	45	6	2	90	74	2	61	50	4	3	65	61	3
38	State Emblem (Prohibition of Improper Use) Act, 2005*	-	-	-	-	-	-	-	1	1	0	0	1	1	0	8	0	0	0	3	0	0
39	Lotteries (Regulation) Act, 1998*	-	-	-	-	-	-	-	2147	1956	5	1492	2505	2160	1561	3390	3187	10	2369	3951	3556	2518
40	Citizenship Act, 1955*	-	-	-	-	-	-	-	14	4	0	0	17	5	0	19	5	1	0	25	13	0
41	Foreigners Act, 1946*	-	-	-	-	-	-	-	1473	1466	21	324	3743	1895	1845	2025	1915	13	1135	2234	3072	1517
42	Place of Worship (Special Provisions) Act, 1991*	-	-	-	-	-	-	-	5	3	1	0	8	7	0	18	18	0	0	38	37	0
43	Religious Institution (Prevention of Misuse) Act, 1988*	-	-	-	-	-	-	-	2	2	0	0	2	2	0	1	1	0	0	1	1	0
44	Representation of People Act, 1951*	-	-	-	-	-	-	-	564	405	15	19	801	572	22	1049	927	33	16	2128	2035	25
45	Emigration Act, 1983*	-	-	-	-	-	-	-	48	13	6	0	58	13	0	42	20	3	3	51	25	4
46	Juvenile Justice (Care and Protection of Children) Act, 2000*	-	-	-	-	-	-	-	1315	1103	19	498	1489	1385	540	1457	1049	31	159	1695	1368	190
47	Infant Substitutes Regulation Act, 2003*	-	-	-	-	-	-	-	0	0	0	0	0	0	0	0	0	0	0	0	0	0
48	Anti-Hijacking Act, 1982*	-	-	-	-	-	-	-	0	0	0	0	0	0	0	0	0	0	0	0	0	0
49	Atomic Energy Act, 1962*	-	-	-	-	-	-	-	1	1	0	0	1	1	0	0	0	0	0	0	0	0
50	Weapons of Mass Destruction (Proh. of Unlawful Activities) Act, 2005*	-	-	-	-	-	-	-	0	0	0	0	0	0	0	0	0	0	0	0	0	0
51	Suppression of Unlawful Acts against Safety of Civil Aviation Act, 1982*	-	-	-	-	-	-	-	0	0	0	0	0	0	0	0	0	0	0	0	0	0
52	Safety of Maritime Navigation Act, 2002*	-	-	-	-	-	-	-	0	0	0	0	0	0	0	0	0	0	0	0	0	0
53	Manual Scavengers and Construction of Dry Latrines (P) Act, 1993*	-	-	-	-	-	-	-	0	0	0	0	0	0	0	2	1	0	0	1	1	0
54	Pre-Natal Diagnostic Techniques (Reg and Prev of Misuse) Act, 1994*	-	-	-	-	-	-	-	25	17	0	1	36	28	4	34	26	0	2	72	62	2
55	The Maritime Zones of India (Reg of Fishing by Foreign Vessels) Act, 1981*	-	-	-	-	-	-	-	10	2	7	3	80	17	28	4	2	3	1	28	19	12
56	Other SLL Crimes	3108033	2840005	211700	2458038	3281031	3027495	2578377	3368802	3340794	26864	2862043	3468132	3490671	2931338	3259716	3240391	21025	2755529	3420273	3370027	2821958
57	Total Cognizable SLL Crimes	3992656	3697721	224226	2976577	4467963	4196833	3274385	4377630	4274255	70293	3384821	4804382	4770996	3653940	4376699	4252670	82051	3284771	4857230	4727419	3536745

Source: Crime in India

Disposal of cases/persons by police and courts during the year may also includes pending cases/persons of previous year

Note: * data started collection since 2014 only.

State/UT wise Cases Reported (CR), Cases Chargesheeted (CS), Cases in which chargesheet not submitted but final report submitted as true (cases unsolved)(CSR), Cases Convicted (CV), Persons Arrested (PAR), Persons Charge-sheeted (PCS) and Persons Convicted (PCV) under various cognizable crimes under Special & Local Laws (SLL) during 2013-2015

SL	State/UT	2013							2014							2015						
		CR	CS	CSR	CV	PAR	PCS	PCV	CR	CS	CSR	CV	PAR	PCS	PCV	CR	CS	CSR	CV	PAR	PCS	PCV
1	Andhra Pradesh	47690	38134	5799	24124	64314	58157	68625	25278	20813	935	13145	38926	37455	24179	15755	11854	828	6885	34457	27440	19227
2	Arunachal Pradesh	142	108	21	22	128	109	21	195	143	17	12	254	228	22	181	155	27	17	309	254	24
3	Assam	2386	1141	588	82	2453	1452	124	3064	1134	679	138	5633	1341	161	3849	1972	1598	188	4509	2264	223
4	Bihar	17506	13688	1463	1677	26437	25599	2483	17445	15670	1407	875	23422	21139	1347	18439	15070	869	1110	25506	20813	1404
5	Chhattisgarh	232949	232667	112	227292	220546	220397	212011	285611	285205	82	276749	290980	311219	302166	245223	244873	79	217708	267445	269066	237803
6	Goa	3200	2999	81	2211	3310	3261	2098	3006	2965	93	2232	3266	3260	2351	1482	1438	146	62	1727	1783	61
7	Gujarat	255801	252875	409	114956	302886	301466	137783	290914	287709	672	116561	346601	343251	134486	307108	301688	585	100085	360557	356827	118433
8	Haryana	49145	31499	6055	24344	40981	41409	31308	35522	23976	15113	18938	35043	34283	23822	47523	28056	14555	20108	38837	37549	23884
9	Himachal Pradesh	1983	2299	117	1226	2825	3405	1600	2962	2653	87	1060	4092	3851	1197	3214	2982	95	1334	4493	4394	1691
10	Jammu & Kashmir	1517	1346	129	785	2414	2391	1168	1605	1311	137	556	2507	2436	1149	1727	1516	174	525	2651	2604	1020
11	Jharkhand	5900	4199	736	1057	8858	8791	2195	6321	4822	684	777	8162	7267	909	7861	4706	852	713	7468	6602	1109
12	Karnataka	22710	20690	400	10090	63312	60593	38884	25665	22897	466	11314	70008	65380	36817	32019	25120	831	10713	68488	59836	31407
13	Kerala	406848	401778	1829	267906	434673	434123	297708	403576	399718	3199	300303	446244	439016	333585	396334	391967	3397	321639	423333	423375	359624
14	Madhya Pradesh	91191	90831	270	73583	136334	136236	115780	101746	101168	87	90844	150187	150248	132374	90046	89665	104	88432	134189	134257	125258
15	Maharashtra	124124	118368	1465	19670	172321	167182	28677	134981	126508	2502	20171	174830	168766	27496	147766	134038	1621	30634	193419	177262	37772
16	Manipur	752	234	492	202	1072	222	204	868	160	540	46	1036	167	46	1004	242	340	40	1127	246	44
17	Meghalaya	209	107	54	41	324	225	113	304	170	68	57	328	265	107	327	173	49	66	404	274	89
18	Mizoram	564	542	17	393	757	706	575	435	421	7	325	607	625	401	347	354	22	280	434	479	451
19	Nagaland	480	383	27	286	722	460	287	514	435	44	244	601	520	250	629	580	56	411	975	937	526
20	Odisha	18466	18353	225	728	24558	24431	1461	19088	19705	173	1176	26618	26805	1778	19848	20337	116	725	25980	25390	1920
21	Punjab	27616	21592	301	13300	34103	26662	15209	27812	20371	240	14071	34267	26876	17860	22253	20257	329	14578	27786	27935	18762
22	Rajasthan	72155	51365	2996	44104	71324	71309	58867	58140	53667	3591	46593	75738	75546	68485	64096	60680	3426	50434	84414	84637	73957
23	Sikkim	284	250	9	195	300	263	199	200	174	36	56	210	214	57	184	159	7	55	243	215	58
24	Tamil Nadu	493099	311200	172420	291271	653089	448337	372564	311879	310318	7105	271473	333169	369557	314802	254604	253362	9009	217556	326249	307280	249376
25	Telangana	-	-	-	-	-	-	-	20876	13591	673	3968	26862	26615	6065	16496	10976	1990	1955	17031	17288	3627
26	Tripura	336	290	20	71	583	523	195	260	227	5	50	275	367	70	172	157	11	36	295	246	55
27	Uttar Pradesh	1916743	1889531	24563	1677858	1996903	1958974	1699414	2393330	2361518	29859	2018544	2487949	2448432	2041844	2549421	2508223	36951	2099417	2668093	2604274	2126423
28	Uttarakhand	168414	167666	795	168392	169267	169387	170337	170767	170382	106	163606	171540	171452	164135	88618	87533	724	90886	90048	89974	91471
29	West Bengal	19618	14327	2664	1511	19627	17801	1898	20708	17138	1224	1627	31213	22711	4332	26777	22917	2500	1943	30189	28139	2829
	TOTAL STATE(S)	3981828	3688462	224057	2967377	4454421	4183871	3261788	4363072	4264969	69831	3375511	4790568	4759292	3642293	4363303	4241050	81291	3278535	4840656	4711640	3528528
30	A & N Islands	2046	1954	11	1933	2671	2691	3156	2122	1974	8	4016	2643	2548	4583	2197	2479	6	939	2598	2896	1223
31	Chandigarh	1355	1272	8	1248	1613	1511	1499	1457	1326	17	1318	1726	1566	1585	1865	1857	27	1908	2233	2254	2311
32	D&N Haveli	15	16	0	1	42	57	1	20	6	3	7	45	47	7	34	25	0	1	75	67	8
33	Daman & Diu	21	15	0	0	101	71	0	19	24	0	1	120	109	1	17	21	0	0	55	104	0
34	Delhi UT	6616	5260	140	5348	7952	7455	7151	9908	5133	262	3373	8111	6481	4803	8599	6587	653	2981	10736	9683	4210
35	Lakshadweep	22	25	0	14	49	46	22	34	23	0	30	66	46	45	15	21	0	17	34	47	28
36	Puducherry	753	717	10	656	1114	1131	768	998	800	172	565	1103	907	623	669	630	74	390	843	728	437
	TOTAL UT(S)	10828	9259	169	9200	13542	12962	12597	14558	9286	462	9310	13814	11704	11647	13396	11620	760	6236	16574	15779	8217
	TOTAL (ALL INDIA)	3992656	3697721	224226	2976577	4467963	4196833	3274385	4377630	4274255	70293	3384821	4804382	4770996	3653940	4376699	4252670	82051	3284771	4857230	4727419	3536745

Source : Crime in India Disposal of cases/persons by police and courts during the year may also includes pending cases/persons of previous year

crime head wise cases registered (CR), cases charge sheeted (CS), cases not chargesheeted but final report submitted as true (cases unsolved) (CSR), cases convicted (CV), persons arrested (PAR), persons charge sheeted (PCS) and persons convicted (PCV) under crimes against children during 2013-2015

SL	Crime Head	2013							2014							2015						
		CR	CS	CSR	CV	PAR	PCS	PCV	CR	CS	CSR	CV	PAR	PCS	PCV	CR	CS	CSR	CV	PAR	PCS	PCV
1	Murder	1657	1399	170	392	2370	2380	643	1817	1517	172	351	2759	2518	624	1758	1423	161	387	2444	2326	612
2	Infanticide	82	38	37	11	42	39	14	121	33	58	15	79	55	29	91	38	32	12	58	64	27
3	Rape	12363	10516	187	1611	14547	13209	2062	13766	12300	158	1717	16375	15500	2015	10854	9755	119	1843	12473	12075	2180
4	Assault on women with intent to outrage her Modesty*	-	-	-	-	-	-	-	11335	9176	284	412	13651	11949	505	8390	7093	149	1059	9591	8944	1261
5	Insult to the Modesty of Women (Girls Children)*	-	-	-	-	-	-	-	444	344	8	46	534	456	57	348	285	8	49	375	340	54
6	Kidnapping & Abduction : Total	28167	12008	5075	1232	24951	18819	1961	37854	15082	5571	1436	29152	22163	2357	41893	15054	7093	1691	28054	21670	2556
7	Foeticide	221	52	135	12	95	94	13	107	30	59	6	48	48	7	97	30	39	2	58	46	2
8	Abetment of Suicide of child	215	100	33	14	242	179	29	56	55	12	14	56	80	21	51	52	2	2	57	62	2
9	Exposure and Abandonment	930	91	762	6	122	113	10	983	139	642	11	277	197	12	885	99	597	7	139	128	10
10	Procuration of minor girls	1224	702	150	18	1066	878	30	2020	1315	165	31	1967	1476	33	3087	1348	421	37	2481	1520	56
11	Importation of Girls from Foreign Country*	0	0	0	0	0	0	0	2	1	1	0	6	4	0	2	1	0	0	3	1	0
12	Buying of minors for prostitution	6	12	4	0	9	28	0	14	11	10	0	31	15	0	11	10	0	1	15	15	2
13	Selling of minors for prostitution	100	91	11	6	134	149	12	82	77	15	3	109	115	5	111	119	3	9	136	157	18
14	Prohibition of Child Marriage Act, 2006	222	176	9	5	662	552	18	280	220	9	15	718	612	49	293	240	28	15	704	656	53
15	Transplantation of Human Organs Act, 1994*	-	-	-	-	-	-	-	1	0	0	0	0	0	0	0	0	0	0	0	0	0
16	Child Labour (Prohibition & Regulation) Act, 1986*	-	-	-	-	-	-	-	147	74	0	3	156	113	3	251	152	1	7	257	198	7
17	Immoral Traffic (Prevention) Act, 1956*	-	-	-	-	-	-	-	86	76	2	0	209	164	0	58	48	6	6	143	160	17
18	Juvenile Justice (Care and Protection of Children) Act, 2000*	-	-	-	-	-	-	-	1315	1103	19	498	1489	1385	540	1457	1049	31	159	1695	1368	190
19	Protection of Children from Sexual Offences Act, 2012*	-	-	-	-	-	-	-	8904	6573	228	100	11172	8748	109	14913	12980	397	858	18651	16324	1072
20	Attempt to commit Murder*	-	-	-	-	-	-	-	840	806	104	211	2502	2054	345	276	263	30	73	422	468	86
21	Unnatural Offences*	-	-	-	-	-	-	-	765	612	17	49	868	749	58	814	636	29	84	833	731	109
22	Human Trafficking**	-	-	-	-	-	-	-	-	-	-	-	-	-	-	221	132	5	2	300	264	2
23	Other Crimes committed against children	13037	10769	568	1609	16271	14493	2178	8484	7180	529	1725	11302	10932	2314	8311	6732	552	1387	10060	9660	1775
24	Total Crimes against Children	58224	35954	7141	4916	60511	50933	6970	89423	56724	8063	6643	93460	79333	9083	94172	57539	9703	7690	88949	77177	10091

Source: Crime in India

Disposal of cases/persons by police/courts may includes cases/persons of previous years also.

Note: * data started collection since 2014.

Note: ** data started collection since 2015.

State/UT wise Cases Reported (CR), Cases Chargesheeted (CS), Cases in which chargesheet not submitted but final report submitted as true (cases unsolved)(CSR), Cases Convicted (CV), Persons Arrested (PAR), Persons Charge-sheeted (PCS) and Persons Convicted (PCV) under crime against children (below 18 years) during 2013-2015

SL	State/UT	2013							2014							2015						
		CR	CS	CSR	CV	PAR	PCS	PCV	CR	CS	CSR	CV	PAR	PCS	PCV	CR	CS	CSR	CV	PAR	PCS	PCV
1	Andhra Pradesh	2576	1947	117	115	2838	2353	167	2059	1284	52	54	2459	1799	59	1992	1396	60	108	2167	1867	130
2	Arunachal Pradesh	82	51	15	0	72	53	0	134	82	35	1	124	105	1	181	83	24	0	118	106	0
3	Assam	518	336	168	14	514	345	14	1385	571	243	23	1487	577	23	2835	1023	545	27	2797	1070	27
4	Bihar	1580	1330	232	117	2025	2460	177	2255	1372	224	60	2406	1862	74	1917	1122	108	70	1857	1506	96
5	Chhattisgarh	3737	2497	331	464	2637	2603	595	4358	3217	437	613	3911	3990	780	4469	3127	390	961	4194	4192	1068
6	Goa	270	101	55	3	222	123	5	330	155	40	5	256	228	10	242	195	51	20	183	242	23
7	Gujarat	2076	1512	339	55	2185	2048	73	3219	2192	391	38	3211	3140	54	3623	2494	401	38	3531	3511	53
8	Haryana	1640	955	95	123	1357	1331	147	2540	1434	180	220	2046	1953	285	3262	1551	222	228	2126	2015	257
9	Himachal Pradesh	428	270	22	47	397	392	42	467	255	30	31	404	368	39	477	286	39	34	411	408	46
10	Jammu & Kashmir	75	55	2	2	88	88	2	211	97	9	2	190	133	2	308	110	17	4	229	178	5
11	Jharkhand	129	64	29	8	89	99	13	423	529	22	144	509	659	151	406	249	69	40	363	291	43
12	Karnataka	1353	663	109	28	1087	962	29	3416	1983	117	66	3449	2697	87	3961	2176	207	50	3269	2743	53
13	Kerala	1877	1421	39	96	2008	1660	96	2391	2028	96	115	2714	2658	131	2384	2009	52	146	2532	2410	163
14	Madhya Pradesh	8247	6400	484	1366	8661	8603	1867	15085	10278	383	1897	14122	13903	2586	12859	9267	365	1704	11926	12218	2161
15	Maharashtra	6410	4255	420	119	6805	6015	159	8115	5487	591	210	8338	7391	236	13921	6345	883	313	10627	8416	361
16	Manipur	123	4	38	0	10	2	1	137	15	22	0	56	8	0	110	48	47	1	58	45	1
17	Meghalaya	183	117	8	7	133	119	8	213	160	18	7	183	165	7	257	138	20	2	186	165	2
18	Mizoram	78	57	2	29	74	56	34	178	139	0	49	153	113	50	186	202	1	110	188	203	111
19	Nagaland	8	5	1	12	12	5	8	25	12	3	5	45	36	24	61	29	19	7	43	52	7
20	Odisha	1123	759	10	31	1005	980	34	2196	1363	14	29	1850	1728	31	2562	1786	5	41	2062	1992	42
21	Punjab	1336	726	82	272	1149	842	314	1762	862	59	186	1683	1183	223	1836	1017	76	306	1691	1383	380
22	Rajasthan	2888	1483	288	240	1961	1952	476	3880	2067	270	290	2660	2620	374	3689	2014	235	232	2682	2733	302
23	Sikkim	39	39	0	66	68	76	68	93	66	2	20	83	66	3	64	55	3	17	67	57	17
24	Tamil Nadu	1188	821	215	164	1475	1207	189	2354	1710	159	614	2711	2222	662	2617	2025	268	363	3238	2711	446
25	Telangana	-	-	-	-	-	-	-	1930	1229	96	79	3277	2521	108	2697	1964	221	112	2384	2392	128
26	Tripura	100	103	6	8	150	133	13	369	243	7	17	335	306	24	255	206	7	22	213	251	27
27	Uttar Pradesh	9857	6952	1534	1177	19286	12407	1943	14835	11769	2157	1427	26019	19869	2544	11420	8705	2239	2185	20693	15012	3482
28	Uttarakhand	232	116	54	42	173	155	73	489	292	156	39	362	367	46	635	207	327	131	334	316	147
29	West Bengal	2530	1306	261	17	1800	1742	25	4909	3238	414	36	5266	3787	36	4963	4943	424	46	5351	5381	56
	TOTAL STATE(S)	50683	34345	4956	4622	58281	48811	6572	79758	54129	6227	6277	90309	76454	8650	84189	54772	7325	7318	85520	73866	9634
30	A & N Islands	54	71	13	6	51	83	6	50	31	7	10	57	37	13	102	75	3	2	94	86	2
31	Chandigarh	213	75	15	28	109	79	29	208	114	13	45	134	148	51	271	106	11	34	152	134	49
32	D&N Haveli	14	6	6	1	6	6	3	11	5	1	0	7	6	0	35	20	1	0	25	22	0
33	Daman & Diu	14	5	7	0	5	5	0	7	4	0	1	6	4	1	28	5	12	1	10	9	0
34	Delhi UT	7199	1436	2143	259	2037	1926	360	9350	2411	1814	310	2909	2643	368	9489	2524	2349	333	3097	3016	404
35	Lakshadweep	0	0	0	0	0	0	0	1	1	0	0	3	3	0	2	0	0	0	1	0	0
36	Puduchery	47	16	1	0	22	23	0	38	29	1	0	35	38	0	56	37	2	2	50	44	2
	TOTAL UT(S)	7541	1609	2185	294	2230	2122	398	9665	2595	1836	366	3151	2879	433	9983	2767	2378	372	3429	3311	457
	TOTAL (ALL INDIA)	58224	35954	7141	4916	60511	50933	6970	89423	56724	8063	6643	93460	79333	9083	94172	57539	9703	7690	88949	77177	10091

Source : Crime in India Disposal of cases/persons by police and courts during the year may also includes pending cases/persons of previous year